

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 14<sup>th</sup> December, 2021

**No.LJ(B).1/2018/96**– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya is pleased to hereby appoint the following Officers as Executive Magistrates in connection with the monitoring of movement of coal Transportation and strict implementation as per National Green Tribunal (NGT) Order for a period of 3(three) months or until further orders:-

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division.
1.	Shri Pipson Ch Marak, District Disaster Management Officer, South Garo Hills, Baghmara.	South Garo Hills, Baghmara.	Deputy Commissioner, South Garo Hills District, Baghmara.
2.	Shri Claystone Ch. Marak, Extension Officer, Khadi & Village Industries Board, South Garo Hills, Baghmara.	- do -	- do -
3.	Shri Chikuvera B. Sangma, Tourist Officer, South Garo Hills, Baghmara.	- do -	- do -
4.	Shri Carlos D Sangma, Horticulture Development Officer, South Garo Hills, Baghmara.	- do -	- do -
5.	Shri Julius Marak, District Exchange Officer, South Garo Hills, Baghmara.	- do -	- do -
6.	Shri Gamseng Sangma, District Statistical Officer, South Garo Hills, Baghmara.	- do -	- do -
7.	Shri Chengreng D. Sangma, Programme Manager, DC&IC, South Garo Hills, Baghmara.	- do -	- do -
8.	Shri Reuben Carlos M Marak, Border Area Development Officer, South Garo Hills, Baghmara.	- do -	- do -
9.	Shri Dyan Moses D. Sangma, BADO Gasuapara, South Garo Hills.	- do -	- do -
10.	Shri Prabhakare M. Sangma, Labour Inspector, South Garo Hills, Baghmara.	- do -	- do -
11.	Shri M. War, General Manager, District Commerce & Industries Centre, South Garo Hills, Baghmara.	- do -	- do -
12.	Shri Spaicy Kurbah, Executive Engineer, PWD(R), South Garo Hills, Baghmara.	- do -	- do -
13.	Shri K. Lamare, Executive Engineer, Water Resources, South Garo Hills, Baghmara.	- do -	- do -

14.	Shri A.B. Sangma, Executive Engineer, NH Division, South Garo Hills, Baghmara.	- do -	- do -
15.	Shri Giles D. Shira, Superintendent of Fisheries, South Garo Hills, Baghmara.	- do -	- do -
16.	Shri Pancha Baida, CDPO, South Garo Hills, Baghmara.	- do -	- do -

  
 ( C.V.D. Diengdoh ),  
 Secretary to the Govt. of Meghalaya,  
 Law (B) Department.  
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Memo No.LJ(B).1/2018/96-A,  
Copy to :-

Dated Shillong, the 14<sup>th</sup> December, 2021

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
2. The Additional Chief Secretary to the Govt. of Meghalaya, Forests & Environment Department for information.
3. The Deputy Commissioner, South Garo Hills District, Baghmara, with a request to circulate to all the Officers concerned. This has a reference to your letter No. SGH/DC/GENL/7/2021/82, dt. 8.12.2021.
4. The Director of Information and Public Relation, Meghalaya, Shillong.
5. The Personnel & A.R. (A) Department for information.
6. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office Copy.

*By orders etc...,*

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Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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